Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 104 of 2010

<u>Dated: 18th November, 2010</u>

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member

Mangalore Electricity Supply Co. Ltd. ... Appellant (s)

Versus

M/s Sandur Power Co. Ltd & Anr.

Counsel for the Appellant(s):Mr. Raghavendra S. SrivatsaCounsel for the Respondent(s):Mr. Shamik Sanjanwala & Ms. Sudha Malla

Appeal No. 180 of 2009

Sandur Power Company Ltd.

Versus

... Appellant (s)

...Respondent (s)

Karanataka Power Transmission Corporation Ltd.Respondent(s)

Counsel for the Appellant(s):	Mr. Shanik Sanjanwala &
	Ms. Sudha Malla
Counsel for the Respondent(s):	Mr. Raghavendra S. Srivatsa

<u>ORDER</u>

As agreed by the learned counsel for the parties, post the matters

on 01.12.2010.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

ts/vn